

SHRI M. KALYANASUNDARAM: Two hours may be allotted for discussion on any day convenient to the government.

MR. DEPUTY SPEAKER: I have decided to admit the call attention tomorrow. Five members will be seeking clarification and the Minister will also reply. That is the best way of discussing the matter, I think.

SHRI N. SREEKANTAN NAIR (Quilon): May I...

MR. DEPUTY-SPEAKER: Yes, he is one among those five.

SHRI SHYAMNANDAN MISHRA (Begusarai): Incidentally it will give an opportunity to the House to discuss the prohibition policy of the government.

बौधरो बलबोर सिंह (होशियारपुर) :
उपाध्यक्ष महोदय, कल चव्हाण साहब ने जो कहा था—वेरे पास श्रीमती इंदिरा गांधी के खिलाफ डाक्यूमेंट्स है ...

MR. DEPUTY-SPEAKER: You came to the chamber and I told you what to do. Please take your seat; do not unnecessarily get up with all kinds of papers. Now, papers to be laid.

12.34 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER COFFEE ACT, SICK TEXTILE UNDERTAKINGS (NATIONALISATION) ACT, AUDIT REPORT ON ACCOUNTS OF RUBBER BOARD FOR 1975-76, ETC.

The Minister of **COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):** I beg to lay on the Table—

(1) A copy of the Coffee (Amendment) Rules, 1977 (Hindi and English versions) published in

Notification No. G.S.R. 4062 in Gazette of India dated the 25th June, 1977, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-706/77.]

(2) A copy of the Sick Textile Undertakings (Nationalisation) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 122(E) in Gazette of India dated the 22nd March, 1977, under sub-section (3) of section 37 of the Sick Textile Undertakings (Nationalisation) Act, 1974. [Placed in Library. See No. LT-707/77.]

(3) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board, Kottayam, for the year 1975-76 along with the statement of Accounts. [Placed in Library. See No. LT-708/77]

(4) A copy of the Certified Accounts (Hindi and English versions) of the Textiles Committee, Bombay for the year 1975-76 and the Audit Report thereon, under sub-section (4) of section 13 of the Textile Committee Act, 1963. [Placed in Library. See No. LT-709/77.]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Common Salt (Inspection) Rules, 1977 published in Notification No. S. O. 2191 in Gazette of India dated the 2nd July, 1977.

(ii) The Export of Ultramarine Blue (Quality Control and Inspection) Rules, 1977 published in Notification No. S.O. 2197 in Gazette of India dated the 2nd July, 1977.

[Placed in Library. See No. LT-710/77.]